

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 31st **Day of May 2019**)

Hon'ble Ms. Ajanta Dayalan, Member (A)
Original Application No.330/00615/2019
(U/S 19, Administrative Tribunal Act, 1985)

1. Ikram Ali Khan son of Zafar Ali Khan, resident of ward No. 13, Thiriya Nisabat Khan, Bareilly.
2. Sunil Kumar Singh son of Rajnath Singh resident of Tripti Colony, Bareilly.
3. Zahid Khan son of Zakir ali Khan, resident of ward No. 5, Thiriya Nizabat Khan, Bareilly.
4. Sri Krishna son of Shiv Narayan, resident of Mohanpur, Naktiya, Bareilly.
5. Gopal Singh Kabdwal son of Lal Padam Singh Kobdwal, resident of 4/8 DCA Colony, Sadar Bazar, Cantt, Bareilly.

..... **Applicants**

By Advocate: Shri W.A. Siddiqui

Versus

1. Union of India through Secretary, Ministry of Defence, Department of Defence, New Delhi.
2. Director General of Electronic and Mechanical Engineering (DGEME) MGO's Br. Integrated HQ of Ministry of Defence, DHQ, PO, New Delhi.
3. Colonel EME, HQ, UB Area (EME Br.) Bareilly.
4. Commanding Officer/Drawing and Disbursing Officer (DDO), Station Workshop EME c/o Station HQ Cell, Bareilly.
5. Major General of Electronic and Mechanical Engineers (MGEME) HQ, Central Command, Lucknow.

..... **Respondents**

By Advocate: Shri L.P. Tiwari

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member (A)

Counsel for the applicants seeks to withdraw the O.A. with permission to file fresh O.A. for same cause of action.

2. Learned counsel for the respondents has no objection.
3. Accordingly, O.A. is dismissed as withdrawn with liberty to the applicants to file fresh O.A. for same cause of action, if they so desire. No order as to costs.

(Ms. Ajanta Dayalan)
Member (A)

HLS/-

